

**GOVERNMENT OF INDIA
MINISTRY OF COAL**

**LOK SABHA
UNSTARRED QUESTION No. 1986
ANSWERED ON 11.02.2026**

REDUCTION IN IMPORT OF COKING COAL

† 1986. SHRI NEERAJ MAURYA:

Will the Minister of COAL be pleased to state:

- (a) the percentage reduction recorded in the import of coking coal following the last four rounds of auctions for commercial coal mining;
- (b) whether the Government is aware that the production costs of the domestic steel industry are being affected due to fluctuations in coal prices in the international market and if so, the details thereof;
- (c) the details of the modernization of domestic washing capacities specifically under Mission Coking Coal for the steel sector; and
- (d) the manner by which income is generated from the revenue-sharing model in the allocation of coal blocks being utilized for the affected local communities?

ANSWER

**MINISTER OF COAL AND MINES
(SHRI G. KISHAN REDDY)**

- (a) Commercial coal mining via coal mine auction was launched in 2020. 10th Round of Auction was launched in December 2024 and 13th round was launched in August 2025. During 2024-25 the import of coking coal was 57.58 Million Tonne and this was 2.10 % less than the previous year.
- (b) Steel industry requires large quantity of high-grade coking coal, which is a key raw material for the blast furnace process. India has limited reserves of this specific type of coal resulting in its import to meet the demand, which may be subject to global price fluctuations. However, implementing Stamp Charging battery technology in steel plants enables blending of domestic coking coal. To promote the use of domestic coking coal in steel production, Ministry of Coal has been granting coking coal linkages to the steel sector under the Non-Regulated Sector (NRS) Linkage Auction (Steel–Coking sub-sector). In addition, coal is supplied through Fuel Supply Agreements (FSAs) and offered via Single Window Mode-Agnostic (SWMA) auctions to meet buyers' requirements.

(c) The status of modernization and renovation of old washeries of BCCL and CCL under Mission Coking Coal is tabulated below:

Sl. No.	Subsidiary	Washery	Present Status
i	CCL	Rajarappa Washery	Renovation works completed
ii	BCCL	Moonidih Coal Washery	Physical Progress: 91.00% Financial Progress: 89.60%
iii	BCCL	Madhuban Washery	Estimate for renovation is under preparation at BCCL
iv	CCL	Kedla Washery	Proposal for renovation is under approval at CCL

(d) Under the revenue-sharing model, the share of revenue generated from coal block allocation accrues to the concerned States. The utilisation of such revenue, including for development of affected local communities, is decided by the State Government in accordance with its budgetary processes and applicable statutory provisions.
